

ITEM NO.36

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1315/2025

SANJAY SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 25-08-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr Kavindra Yadav, Adv.  
Mr. Ansar Ahmad Chaudhary, AOR

For Respondent(s) :

Mr Ajay Kumar Prajapati, Adv.  
Mr. Shaurya Sahay, AOR  
Mr Rishabh Gautam, Adv.  
Mr. Aman Jaiswal, Adv.  
Mr. Aditya Kumar, Adv.  
Ms. Aarushi Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent has already filed reply.

Scanned soft copies of original records of High Court and  
Trial Court have not been received yet despite reminder. Issue  
D.O. Letter.

List again on 09.10.2025.

SUJATA SINGH  
Registrar

HJ